

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	102971/2014	National Reality Private Limited Vs Standard Chartered Bank	Raphael D Souza And Glenn D Souza
2	Commercial Suit	100045/2019	M/s. Elektromag Devices Pvt. Ltd. Vs M/s. Dhanashri Tooling Systems Pvt. Ltd.	Deepak Ballal and Pankaj S. Shinde
<u>HEARING</u>				
3	Commercial Suit	100287/2020	Shree Mahabir DYG. and PTG. Mills Pvt. Ltd. Vs Ashish Ramesh Rai	Jagdish Nagar and Associates
4	Commercial Suit	100013/2019	Shri. Vinod Shankar Rachha Vs Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali
5	Commercial Suit	100139/2019	Smt. Urmila W/o. Jaiprakash Mishra Vs Shri Gangadharan G. Pujari	Shri Akhilesh Singh
<u>NM FOR HEARING</u>				
6	NOTICE OF MOTION	101240/2020	Heena Shantilal Nandu St No. 3855 Vs Sapan Creation	Bipin Joshi
7	NOTICE OF MOTION	101241/2020	Krupanshu Mukesh Nandu - Comm. St. No. 3856 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
8	NOTICE OF MOTION	101242/2020	Heena Shantilal Nandu - Comm. Suit St. No. 3857/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi

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9	NOTICE OF MOTION	101243/2020	Rohanil S. Nandu - Comm. Suit St. No. 3858/2020 Vs Mr. Nirmal Gagubhai Chhadwa	Bipin Joshi
10	NOTICE OF MOTION	101244/2020	Mukesh Laljeebhai Nandu - Commercial Suit St. No. 3859/2020	Bipin Joshi
11	NOTICE OF MOTION	101245/2020	Dina Mukesh Nandu Comm. Suit St. No. 3860/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
12	NOTICE OF MOTION	101246/2020	Manoj Vasudevan Nair - Comm. Suit St. No. 3863/2020 Vs Karan Nirmal Chhadwa	Bipin Joshi
13	Commercial Suit	100440/2020	Girish Ramchandra Jain Vs Suman Nishikanta Mondal	Yashpal Jain and Suvarna Gambhir
14	NOTICE OF MOTION	101227/2020	Starlift Services Private Limited Vs Principal Commissioner of Customs (Port) and Anr	Sukanya Bhaumik

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	Commercial Suit	100311/2020	M/s.A.R.Constructions Vs Ramesh Virayya Kurapati	Vinod L. Desai
2	Commercial Suit	100312/2020	M/s.A.R.Constructions Vs Smt. Lavanya Nagbhushan Ege	Vinod L. Desai
3	Commercial Suit	100313/2020	M/s.A.R.Constructions Vs Virendrabahadur Rajdular Singh	Vinod L. Desai
4	Commercial Suit	100314/2020	M/s.A.R.Constructions Vs Smt.Rashmi Ratnakar Naik	Vinod L. Desai
5	Commercial Suit	100324/2020	M/s. A. R. Construcitons Vs Smt. Sudhadevi Radhesham Singh	Vinod L. Desai
<u>NM FOR HEARING</u>				
6	Commercial Suit	100103/2019	M/s. Pacific Infotech Pvt. Ltd. Vs M/s. Jai Ambe Manufacturers Ltd.	K.P. Anilkumar
Sub Matter: NOTICE OF MOTION/0100216/2020				
Sub Matter: NOTICE OF MOTION/0100522/2020				
7	Commercial Suit	100134/2019	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Ms. Yasmin E. Tavaría
Sub Matter: NOTICE OF MOTION/0100841/2020				
Sub Matter: NOTICE OF MOTION/0100840/2020				
8	NOTICE OF MOTION	100216/2020	M/s. Pacific Infotech Pvt. Ltd. Vs M/s. Jai Ambe Manufacturers Ltd. and Ors.	Adv. Shashank C. Thatte

(Main Matter Commercial Suit/0100103/2019)

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	NOTICE OF MOTION	100522/2020	M/s. Pacific Infotech Pvt. Ltd. Vs M/s. Jai Ambe Manufacturers Ltd. and Ors.	Adv. Shashank C. Thatte
(Main Matter Commercial Suit/0100103/2019)				
10	Commercial Suit	100395/2020	Ravindra Singh Vs M/s. Srushti Raj Enterprises	Aditya Pratap
Sub Matter: NOTICE OF MOTION/0101092/2020				
11	NOTICE OF MOTION	100840/2020	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Adv. Vijay Upadhyay
(Main Matter Commercial Suit/0100134/2019)				
12	NOTICE OF MOTION	100841/2020	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Adv. Vijay Upadhyay
(Main Matter Commercial Suit/0100134/2019)				
13	NOTICE OF MOTION	101092/2020	Ravindra Singh Vs M/s. Srushti Raj Enterprises and Ors.	Aditya Pratap Adv.
(Main Matter Commercial Suit/0100395/2020)				
<u>C/S HEARING</u>				
14	NOTICE OF MOTION	101283/2020	Abhay Lodha and ors. - Comm. Suit St. No. 4201/2020 Vs State Bank of India	Vivek Singh
15	NOTICE OF MOTION	101284/2020	Abhay Narendra Lodha - Comm. Suit St. 4202/2020 Vs Union Bank of India	Vivek Singh

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S.No.	Case Type	Case No.	Title	Name of Advocate
16	NOTICE OF MOTION	101285/2020	Abhay Narendra Lodha - Comm. Suit St. 4203/2020 Vs Bank of India and ors.	Vivek Singh
17	CHAMBER SUMMONS	100541/2020	Abhay Lodha and Ors. - Commercial Suit St. No. 4201/2020 Vs State Bank of India and Anr.	Vivek Singh
18	CHAMBER SUMMONS	100542/2020	Abhay Narendra Lodha - Commercial Suit St. No. 4203/2020 Vs Bank of India and Anr.	Vivek Singh
19	CHAMBER SUMMONS	100543/2020	Abhay Narendra Lodha and Ors. - Commercial Suit St. No. 4202/2020 Vs Union Bank of India and Ors.	Vivek Singh
	Commercial Suit	100450/2020	<u>REPLY</u> Mr. Kunal Jiwarajka Vs Yes Bank Ltd	Priyanka Dubey
Sub Matter: NOTICE OF MOTION/0101305/2020				
Sub Matter: NOTICE OF MOTION/0101306/2020				
	NOTICE OF MOTION	101305/2020	Mr. Kunal Jiwarajka Vs Yes Bank Ltd	Induslaw
(Main Matter Commercial Suit/0100450/2020)				
	NOTICE OF MOTION	101306/2020	Yes Bank Ltd Vs Mr. Kunal Jiwarajka	Indus Law
(Main Matter Commercial Suit/0100450/2020)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	Commercial Suit	100443/2020	M/s. SMS Construction Vs Nafees CHS Ltd	S. K. Bhog
2	Commercial Suit	100278/2020	Dena Bank Vs M/s. Shiv Shambho Tours and Travels	M/s. K. D. Shukla and Co
<u>HEARING</u>				
3	Commercial Suit	100322/2020	M/s. A.R. Constructions Vs 1.Devmani Ramnath Chaturvedi 2.Kavita Devmani Chaturvedi 3.Anita Devmani Chaturvedi	Vinod L. Desai
4	Commercial Suit	100441/2020	HDB Employee Welfare Trust Vs Kapil Katyal	Wadia Ghandy
<u>AFFIDAVIT OF SERVICE</u>				
5	Commercial Suit	100306/2020	Syndicate Bank Vs Vishal Ganpat Futak	Shri S. R. Shetty
<u>NM FOR HEARING</u>				
6	Commercial Suit	100002/2019	M/s. Chetan Traders Vs M/s. KS Group	Mr. Hardik J. Desai
Sub Matter: NOTICE OF MOTION/0101383/2019				
Sub Matter: NOTICE OF MOTION/0104864/2019				
7	NOTICE OF MOTION	101383/2019	M/s. Chetan Traders Vs M/s. K.S .Group And Ors	Mr. Hardik J. Desai
(Main Matter Commercial Suit/0100002/2019)				
8	NOTICE OF MOTION	104864/2019	M/s. Chetan Traders Vs M/s. KS Group and Ors.	Adv. Vijay R. Dubey
(Main Matter Commercial Suit/0100002/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>REPLY</u>				
9	Commercial Suit	100021/2020	Mrs. Jayshree Sharma Vs Nirmal Lifestyle Ltd. through its Director 1. Balkrishna Pradhan 2. Ravi A. Jain	Dr. Vivek G. Bhartu
Sub Matter: NOTICE OF MOTION/0100910/2020				
10	Commercial Suit	100063/2020	Anand Chhaganlal Thakkar Vs Indiabulls Housing Finance Ltd.	Sanjay T Manek S T Manek And Co.
Sub Matter: NOTICE OF MOTION/0101126/2020				
11	NOTICE OF MOTION	101126/2020	Anand Chhaganlal Thakkar Vs Indiabulls Housing Finance Ltd. and Anr.	Sanjay Manek
(Main Matter Commercial Suit/0100063/2020)				

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<u>ARGUMENTS</u>				
1	SUIT	104580/2007	m s om construction co Vs th secretary , saatya vijay co-op hsg soc ltd	PIYUSH SHAH R D MISHRA U OBJ
2	Commercial Suit	100019/2019	M/s. Snehal Engineering Proprietress Mrs. Varsha Akaram Jadhav Vs Transwat Infrastructure Pvt Ltd	Mir Associates
3	Commercial Suit	100245/2020	Canara Bank Vs Mr. Mushataq Ahmed Mohd Idris	Shri O. A. Das
<u>HEARING</u>				
4	Commercial Suit	100283/2020	M/s. RRW Logistics Pvt. Ltd. Vs M/s. Bombay Chemicals Pvt. Ltd.	Mrs. Kalyani G. Parmar
<u>SERVICE</u>				
5	Commercial Suit	100297/2020	Maharashtra State Road Transport Corporation Vs M/s. City Care Foundation	Prakash G. Lad
6	Commercial Suit	100082/2019	Dena Bank Vs Shri. Santosh Harishchandra Shivgan	M/s. K.D. Shukla and Co.
7	NOTICE OF MOTION	101257/2020	Topworth Tollways Bela Pvt. Ltd Vs Central Bank Of India	Mr. Sanjay Thakur

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM FOR HEARING</u>				
8	Commercial Suit	100280/2020	Modern Protection and Investigation Pvt Ltd Vs Springs Condominium Association of Apartment Owers	Mr. Sachin Daga
9	NOTICE OF MOTION	102794/2019	Modern Protection and Investigation Pvt Ltd. Vs Springs Condominium Association of Apartment Owners and Ors.	Adv. Vrinda Daga
(Main Matter SUIT/0103122/2018)				
10	NOTICE OF MOTION	101258/2020	Mr. Abhay Narendra Lodha Vs Indian Bank	Mr. Sanjay Thakur
<u>CHAMBER SUMMONS</u>				
11	CHAMBER SUMMONS	100544/2020	Mr. Abhay Narendra Lodha and Ors. - Commercial Suit St. No. 3871/2020 Vs Indian Bank and Anr.	Sanjay Thakur
<u>REPLY</u>				
12	Commercial Suit	100054/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0102818/2019				
13	NOTICE OF MOTION	102818/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Ramesh Jain
(Main Matter Commercial Suit/0100054/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
14	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta
15	NOTICE OF MOTION	101248/2020	Aastha Minmet (India) Limited Suit No. 3787/2020 Vs IDBI Bank Limited and Anr.	India Law

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1	Commercial Suit	100215/2020	Kores (India) Ltd Vs 1. Arnav Internatinal PTE Ltd 2. Mr. Anil Sharma 3.Subha Sri Co.Ltd.	Legasis Partners
2	Commercial Suit	100323/2020	Siddharth Naresh Sogani Vs M/s. J. S.K. Exports	S. K. Jain and Associates
3	Commercial Suit	100235/2020	Shreeji Facade Systems Pvt Ltd Vs Rubberwala Housing and Infrastructure Ltd	M/s. N. N. Vaishnawa and Co
4	Commercial Suit	100343/2020	M/s. Plywood Park Pvt Ltd Vs M/s. Pramod Interiors	Deepak Salunkhe
5	Commercial Suit	100116/2019	Nevil Uttam Jain Vs Poonam Sales Corporation Mr. Ramesh Jain and Mrs.	Kusum Jain
6	Commercial Suit	100133/2019	Saloni Rahul Chandalia Vs Reddx Technologies Pvt. Ltd. Mr. Rakesh G. Jain	Adv. Chirag Mehta - D/1 to 3
<u>AFFIDAVIT OF SERVICE</u>				
7	Commercial Suit	100070/2019	Dena Bank Vs M/s. Raviraj Travels	M/s. K.D. Shukla and Co.
8	Commercial Suit	100099/2019	Hemani Industries Ltd. Vs Shailesh Navinchandra Vyas	Vijay M. Vaghela / Ramesh P. Gupta

Sub Matter: NOTICE OF MOTION/0103832/2019

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9	NOTICE OF MOTION	103832/2019	Hemani Industries Ltd. Vs Shailesh Navinchandra Vyas	Vijay M. Vaghela and Ramesh P. Gupta
(Main Matter Commercial Suit/0100099/2019)				
<u>NM FOR HEARING</u>				
10	Commercial Suit	100093/2019	Moolchand Dalichand Jain Vs M/s. Silver Arch Builders	Shri. Suresh M. Jain
Sub Matter: NOTICE OF MOTION/0100780/2020				
11	NOTICE OF MOTION	100780/2020	Moolchand Dalichand Jain and Ors. Vs M/s. Silver Arch Builders and Ors.	Adv. Milind B. Nar
(Main Matter Commercial Suit/0100093/2019)				
12	NOTICE OF MOTION	101474/2020	Magnifico Minerals Pvt Ltd - Commercial Suit St. No. 4708/2020 Vs Bank of India and Anr.	Aamrin Malik
<u>NM FOR DISMISSAL</u>				
13	Commercial Suit	100138/2019	M/s. AAS Udyog Through Mrs. Sarita Chandak Vs Union Of India Through Chief Engineer Western Railways	D. Y. Wani And Co.
<u>C/S HEARING</u>				
14	Commercial Suit	100328/2020	Canara Bank Vs Mr. Rakesh Suresh Chaudhary	M/s. Sanjeev Kanchan and Co.

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<u>C/S REPLY</u>				
15	Commercial Suit	100029/2019	M/s. Shrikhande Consultants Pvt. Ltd. Vs MHADA Mayur S. Sonavane	K. N. Kandekar
Sub Matter: CHAMBER SUMMONS/0100495/2020				
16	CHAMBER SUMMONS	100495/2020	M/s. Shrikhande Consultants Pvt. Ltd. Vs MHADA and Anr.	Mayur S. Sonavane
(Main Matter Commercial Suit/0100029/2019)				
<u>REPLY</u>				
17	NOTICE OF MOTION	101230/2020	Chandrakant Shankar Lad and ors Vs Bank of Baroda	Priyanka Dubey

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